## Irrigated land

1854. DR. JANARDHAN WAGHMARE: Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the total geographical area of cultivable land is 81 MHA, the gross irrigated area is only 14.3 MHA;
- (b) if so, whether it is a fact that only 23.23 per cent of the total cropped area is irrigated in the drought districts, as compared to the all India average of 30.15 per cent;
  - (c) whether measures are taken to irrigate cultivable land in drought districts;
  - (d) if so, the details thereof; and
  - (e) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT): (a) and (b) As per the information provided by the Ministry of Agriculture and Cooperation, in the year 2009-10, the total agricultural/culturable land, gross irrigated and total cropped area in the country including drought districts is 182.466 MHa., 86.423 MHa. and 192.197 MHa respectively. The percentage of gross irrigated area over total cropped area is 44.96

(c) to (e) The State-wise details of Central Assistance (CA) released to Major/ Medium Irrigation (MMI) projects under Accelerated Irrigation Benefits Programme (AIBP) during the last two years (2010-11 and 2011-12) to the projects benefiting Drought Prone Area Programme (DPAP) area and Desert Development Programme (DDP) area and utilisation thereof are given in Statement (*See* below). No CA to the MMI projects benefiting DPAP area and DDP area has been released during the current year (2012-13). The Surface Minor Irrigation (MI) schemes benefiting DDP area are not eligible for funding under AIBP. State-wise details of grant released for MI schemes including drought prone areas during the last two years and current year under AIBP and utilization thereof are given in Statement-II.

Written Answers to

Statement-I

State-wise details of Central Assistance (CA) released to Major/Medium Irrigation (MMI) projects under Accelerated Irrigation Benefits Programme (AIBP) during the last two years (2010-11 & 2011-12) to the projects benefitting Drought Prone Area Programme (DPAP) area and Desert Development Programme (DDP) area and utilisation thereof

S1.	Name of the State	CA Released (Rs. in crores)		Expenditure Incurred (Rs. in crores)		
		2010-11	2011-12	2010-11	2011-12	
1.	Andhra Pradesh	22.792	256.131	2354.159 0.000		
2.	Bihar	0.0000	0.0000	47.670	0.000	
3.	Chhattisgarh	6.318	22.250	16.330	0.000	
4.	Gujarat	361.420	0.0000	859.140	1727.360	
5.	Karnataka	480.501	272.391	1009.449	0.000	
6.	Madhya Pradesh	412.620	140.721	792.065	428.416	
7.	Maharashtra	1700.637	957.570	1649.947	465.520	
8.	Odisha	322.919	360.919	346.728	0.000	
9.	Punjab	105.840	0.0000	0.000	0.000	
10.	Rajasthan	41.920	0.0000	109.040	0.000	
11.	Uttar Pradesh	338.009	105.469	366.216	0.000	
12.	West Bengal	0.0000	5.346	0.672	0.000	

Statement-II

State-wise details of grant released to the States for M.I. schemes including drought prone areas during last two years and current year under AIBP and utilization thereof (upto 5.12.2012)

(Rs. in crore)

S1. No.	State	2010-2011		2011-2012		2012-2013	
	-	Grant released	Grant utilized	Grant released	Grant utilized	Grant released	Grant utilized
1	2	3	4	5	6	7	8
1.	Arunachal Pradesh	48.6350	48.6350	33.7883	33.7883	11.1600	*
2.	Assam	356.9030	356.9030	377.7456	40.4999	109.4745	*
3.	Manipur	40.5000	40.5000	44.5500	*		
4.	Meghalaya	110.1951	110.1951	81.3011	56.6047	28.4000	*
5.	Mizoram	51.0921	51.0921	42.1101	*		
6.	Nagaland	70.0000	70.0000	72.6525	*	31.0000	*
7.	Sikkim	14.3639	14.3639	33.7144	*		
8.	Tripura	0.0000	0.0000	34.8751	*	17.7500	*
9.	Himachal Pradesh	32.4000	32.4000	47.1152	47.1152		

[RAJYA SABHA]

286

<sup>\*</sup> Utilization Certificates are yet to be received.